

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF December-2025

S.N.O.	SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMINLISTING G THEWITNESSES	LISTING OF THEWITNESSES	OFAFFIDAVIT OF EVIDENCE	DAVI OFT OF ARGUMENTS	DAVI OFT OF ARGUMENTS	WRITTEN ARGUMENTS	ORAL ARGUMENTS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	306	CS (COMM)	955/2025	29.08.2025	SHISHPAL VS MCD	03.11.2025	15.11.2025 06.12.2025	15.11.2025 06.12.2025	25.11.2025 09.12.2025	20.12.2025	22.12.2025	
			306	CS (COMM)	1338/2024	04.12.2024	SACHIN SHARMA VS SAGHIR AHMAD	04.11.2025	20.11.2025 06.12.2025	20.11.2025 06.12.2025	28.11.2025 12.12.2025	26.12.2025	14.01.2026	
			306	CS (COMM)	814/2025	18.07.2025	ASHOK KUMAR RANA VS MCD	18.11.2025	29.11.2025 09.12.2025	29.11.2025 09.12.2025	01.12.2025 16.12.2025	26.12.2025	06.01.2026	
			306	CS (COMM)	1387/2024	17.12.2024	NAHAR TRADING COMPANY VS MODA COCKTAIL	19.11.2025	06.12.2025 09.01.2026	06.12.2025 09.01.2026	18.12.2025 16.01.2026	24.01.2026	30.01.2026	
			306	CS (COMM)	66/2025	16.01.2025	M/S SUPER INDIA SHOE MATERIAL PVT LTD VS RAM SARUP	05.12.2025	20.12.2025 31.01.2026	20.12.2025 31.01.2026	16.01.2026 03.02.2026	21.02.2026	24.02.2026	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	66/2025	16.01.2025	M/S SUPER INDIA SHOE MATERIAL PVT LTD VS RAM SARUP	05.12.2025	20.12.2025 31.01.2026	20.12.2025 31.01.2026	16.01.2026 03.02.2026	21.02.2026	24.02.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit Recovery for Tis	CS/COMM/1090/2025	13.10.2025	BHANU VERMA VS MCD	08.12.2025	05.01.2026	05.01.2026	12.01.2026	19.01.2026	19.01.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit Recovery for Tis	CS/COMM/1012/2025	11.08.2025	CH. JANGLI SINGH DHARAMSHALA TRUST VS DELHI NAGRIK SEHKARI BANK LIMITED	16.12.2025	WITHIN TEN DAYS	ONE WEEK BEFORE NEXT HEARING DATE THAT IS 20.01.2026	WITHIN TEN DAYS			
			303, Extension Block, Hazari Courts, Delhi	Suit Recovery for Tis	CS/COMM/10696/2025	01.07.2025	SHALU AIRI VS MCD	17.12.2025	WITHIN A WEEK THAT IS 26.12.2025	13.01.2026	WITHIN A WEEK THAT IS 26.12.2025	30.01.2026	30.01.2026	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)800/2025	15.07.2025	ASHOK KUMAR RANA VS MCD	10.12.2025	PE- 12.01.2026 AND DE-13.01.2026 AND DE-27.01.2026 AND DE-28.01.2026	BEFORE DE-12.01.2026	BEFORE DE-27.01.2026	BEFORE 03.02.2026	03.02.2026	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)862/2025	11.11.2025	MOHAN RATUSARIA V/S GURLEEN KAUR	15.12.2025	PE- 14.01.2026 AND DE-15.01.2026 AND DE-28.01.2026 AND DE-29.01.2026	BEFORE DE-14.01.2026	BEFORE DE-28.01.2026	BEFORE 05.02.2026	05.02.2026	NIL
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. RAM LAL MEENA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	938/2025	20.08.2025	RAJNISH YADAV VS. MCD	03.12.2025	PE-12.01.2025 & DE-13.01.2025 & DE-19.01.2025 & DE-20.01.2025	12.01.2025	19.01.2025	28.01.2026	28.01.2026	NA
			410	CS (COMM)	795/2025	14.07.2025	RADHEY SHYAM VS. MCD	08.12.2025	PE-19.01.2025 & DE-20.01.2025 & DE-02.02.2025 & DE-03.02.2025	19.01.2025	02.03.2025	09.02.2026	09.02.2026	NA
			410	CS (COMM)	976/2025	06.09.2025	M/S. WELCOME ASSOCIATES VS. MCD	20.12.2025	PE-27.01.2025 & DE-28.01.2025 & DE-10.02.2025 & DE-11.02.2025	27.01.2025	10.02.2025	18.02.2026	18.02.2026	NA
			410	CS (COMM)	1120/2025	27.10.2025	SAROJ BALA VS. MCD	22.12.2025	PE-02.02.2025 & DE-03.02.2025 & DE-09.02.2025 & DE-10.02.2025	02.02.2025	09.02.2025	17.02.2026	17.02.2026	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL								08.12.2025	08.12.2025	22.12.2025	24.12.2025	15.12.2025 DE
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL								06.12.2025 D.E				16.12.2025 FINAL ARGUMENTS
										15.11.2025 P.E 28.11.2025 DE				06.12.2025 FINAL ARGUMENTS
										plaintiff evidence on 01.11.2025, defendant evidence on 13.11.2025 and 14.11.2025				final arguments on 21.11.2025 AND 09.01.2026
										plaintiff evidence on 03.11.2025, defendant evidence on 11.11.2025				final arguments on 24.11.2025 JUDGMENT 12.12.2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/712/2025	01.07.2025	Shivangi aggarwal Vs Municipal Corporation of Delhi							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		309 EXTENSION BLOCK THCH DELHI	RECOVERY	CS (COMM)/325/2025	31.03.2025	Vimal Rajpal Vs Majid Ali							
		309 EXTENSION BLOCK THCH DELHI	RECOVERY	CS (COMM)/343/2025	27.03.2025	AMBAY FOOTWEAR Vs ASHISH TRADING CO							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS/Comm./677/2022	21/02/22	M/S PARAS INTERNATIONAL VS. M/S DIPAK TRADERS	----	----	----	----	----	----
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/765/2025	07.07.2025	FUTURE FOCUS INFOTECH PVT LTD vs IDC TECHNOLOGIES SOLUTION INDIA PVT LTD	01.12.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days.		
			310	CS (COMM)	CS (COMM)/935/2025	19.08.2025	RADHA PALLAVI EXPORTS GHANSHAYM KARSHANBHAI PAGHDAL	02.12.2025	-	-	-		
			310	CS (COMM)	CS (COMM)/1331/2024	04.12.2024	SONU BHATIA vs MUNICIPAL COPORATION OF DELHI	05.12.2025	PE-15.12.2025	-	-		
			310	CS (COMM)	CS (COMM)/1367/2024	11.12.2024	M/s N CHAUDHARY vs MUNICIPAL CORPORATION OF DELHI	05.12.2025	PE-15.12.2025	-	-		
			310	CS (COMM)	CS (COMM)/1377/2024	12.12.2024	VIKAS AGGARWAL vs MUNICIPAL CORPORATION OF DELHI	05.12.2025	PE-15.12.2025	-	-		
			310	CS (COMM)	CS (COMM)/1365/2024	10.12.2024	M/s UTTAM KUMAR RAJEEV vs VISHNU TRADERS	06.12.2025	PE-18.12.2025	-	As per order, list of witnesses be filed within 15 days.		
			310	CS (COMM)	CS (COMM)/784/2025	10.07.2025	MBD ALCHEMIE PVT LTD vs ST JOHN CENTRAL	08.12.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided		
			310	CS (COMM)	CS (COMM)/749/2024	09.07.2024	M/s. AGRICO ORGANICS LTD. Vs JAI JAWALA TRADING COMPANY	12.12.2025	PE-05.01.2026	-	As per order, list of witnesses be filed within 15 days as provided		
			310	CS (COMM)	CS (COMM)/933/2025	19.08.2025	GRAPESH SHAH vs MITALI GARG	12.12.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided		
			310	CS (COMM)	CS (COMM)/1057/2025	27.09.2025	M/s ASHISH METALS vs JAGAT SINGH	16.12.2025	PE-06.01.2026	-	As per order, list of witnesses be filed within due course.		
			310	CS (COMM)	CS (COMM)/1137/2025	31.10.2025	MRKL FAB PRIVATE LIMITED vs MAHALAKSHMI TEXTILES	23.12.2025	PE-20.01.2026	-	As per order, list of witnesses be filed within 15 days as provided		

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER NAME	DATE OF CASE MANAGEMENT HEARING	OPPETITIONER VS RESPONDENT						
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	314 / 2024	05.04.2024	FEDERAL-MOGUL INDIA LTD. VS. EMTX ENGINEERING PRIVATE LIMITED	02.12.2025	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT T/ 18.02.2026
				CS(COMM)	331 / 2025	05.05.2025	PAWAN KUMAR MITTAL VS. VIJAY GUPTA AND ORS.	17.12.2025	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT T/ 25.02.2026
				CS(COMM)	681 / 2025	01.09.2025	MANOJ KUMAR VS M/S PRINTING SOLUTION PVT. LTD.	18.12.2025	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT T/ 16.03.2026
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	5777 / 2024	13.12.2024	DR RAJAINDERR JAINA Vs SATYA PRAKASH RAJ/PAL	13.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 23.02.2026
				CS (COMM.)	318 / 2024	08.04.2024	Ipl Biologicals Ltd Vs Pandey Krishna Kendra	03.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 27.02.2026
				CS (COMM.)	180 / 2025	07.03.2025	M/S FAITH MERCANTILE LTD Vs SHELLZ INDIA PVT LTD	10.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 20.01.2026
				CS (COMM.)	318 / 2025	01.05.2025	VIJAY KUMAR Vs NEW INDIA ASSURANCE CO LTD	16.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 27.02.2026
				CS (COMM.)	457 / 2024	28.05.2024	SH. VIPIN GUPTA (PARTNER/AR) Vs SH. SURENDER SINGH	17.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 26.02.2026
				CS (COMM.)	531 / 2023	07.10.2023	JPFL FILMS PRIVATE LIMITED Vs ABCN LOGISTIC PRIVATE LIMITED	18.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 27.03.2026
				CS (COMM.)	219 / 2025	24.03.2025	Prakash Legal Advisers Vs Indian Bank	19.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 09.03.2026
				CS (COMM.)	263 / 2025	05.04.2025	CANARA BANK Vs RAMO DEVI	22.12.2025	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 06.02.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 232/24	10.05.2024	Delhi Furniture Company Pvt Ltd Vs Neeraj Chaudhary And Anr	04.12.2025	15.01.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 114/24	0.03.2024	Rspl Health Private Limited Vs. Stepway International	08.12.2025	20.12.2025	NA	Nil	NIL	NIL	20.12.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 229/2024	09.05.2024	M/S PRAKASH PIPES LIMITED VS. M/S. GARG TRADING CO. & ANR.	11.12.2025	20.01.2026	With in 15 Days	Nil	NIL	NIL	NA
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS COMM 364/2025	29.07.2025	Sato Argox India Pvt Ltd Vs Surbh Satcom Pvt Ltd	08.12.2025	28.01.2026	28.01.2026	12.02.2026	27.03.2026	-	-
			6, Court Block-I	New Commercial	CS COMM 449/2024	20.09.2024	Rajesh Sharma Vs Neeraj Sharma	11.12.2025	07.02.2026	07.02.2026	28.02.2026	28.03.2026	-	-
			6, Court Block-I	New Commercial	CS COMM 313/2025	08.07.2025	M/s Peasfill Consultant, Partnership Firm Vs M/s Lak Exports Ltd	15.12.2025	05.02.2026	05.02.2026	02.03.2026	02.04.2026	-	-
			6, Court Block-I	New Commercial	CS COMM 449/2025	26.09.2025	Avalon Labs Pvt. Ltd Vs Siddhant Shah Ors	17.12.2025	02.02.2026	02.02.2026	09.03.2026	09.04.2026	-	-
25	SH. SANDEEP YADAV	SOUTH	17, Court Block-I	New Commercial	CS COMM 376/2025	06-08-2025	Punjab National Bank vs. Pankaj Kumar	05-12-2025	within two weeks	One week before NDOH	27/01/2026	-	-	-
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, Court Block-II	New Commercial	CS (COMM.) 36/2025	21.01.2025	AARK PHARMACEUTICALS VS CYGNUS MEDICARE PVT. LTD.	04.12.2025	-	-	-	-	-	10.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 334/2025	16.07.2025	STATE BANK OF INDIA VS DHARMENDRA KUMAR	04.12.2025	-	-	-	-	-	05.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 241/2025	06.05.2025	M/S APPY PIE LLP VS VISHWASHANTI GURUKUL, AN IB WORLD SCHOOL	09.12.2025	-	-	-	-	-	21.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 46/2023	21.1.2023	SHREE GANPATI MAINTENANCE SOLUTIONS PVT. LTD. VS GOLFGREEN INFRA PVT. LTD.	11.12.2025	-	-	-	-	-	19.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 174/2024	09.04.2024	CANARA BANK VS CHAUDHARY DEV	11.12.2025	-	-	-	-	-	26.02.2026
			29, Court Block-II	New Commercial	CS (COMM.) 365/2024	01.08.2024	VINOD GUPTA VS NIRA HOSPITALITY LLP	12.12.2025	-	-	-	-	-	29.01.2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			29, New Court Block-II	Commercial	CS (COMM.) 302/2024	03.07.2024	CANDELA LIGHTING SYSTEMS PVT. LTD VS ATS HOUSING PVT. LTD.	24.12.2025	-	-	-	-	-	24.02.2026
27	SH. LOKESH KUMAR SHARMA, JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	Final Arguments	11-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	05-12-2025 Disposed
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	12-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	07-01-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	-	20-02-2026
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 VBLOCKNIL											
				CS(COMM)	621/2025	30/07/25	STATE BANK OF INDIA VS DARSHAN SINGH	20/11/25	01/12/25	01/12/25	06/12/25			
29	SH. LALIT KUMAR L.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/3758/2024		01.10.25	ACC LIMITED VS ADHIRAJ CEMENT	01.12.2025	Within 15 days	06.01.26	---	---	---	--
				CS/COMM/253/2025		27.03.25	REETA KHANNA VS. AKS INFINITY	01.12.2025	Within 15 days	08.01.26	---	---	---	--
				CS/COMM/172/2025		27.02.25	STATE BANK OF INDIA VS. ZEBA FIRDAUS	02.12.2025	Within 15 days	06.01.26	---	---	---	--
				CS/COMM/732/2025		10.09.25	STATE BANK OF INDIA VS. SATBIR SINGH	02.12.2025	Within 15 days	06.01.26	---	---	---	--
				CS/COMM/650/2025		04.08.25	ARVEE TRADING COMPANY VS. ALFA ELECTRONICS	08.12.2025	Within 15 days	14.01.26	---	---	---	--

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER VS REGISTRAR	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL												
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 106/2025	18-02-2025	Shri Phool Kumar Vs Shri Deepak Aggarwal and Anr	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06-01-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 120/2025	15/7/25	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/15-01-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 386/2025	15/8/25	M/s Suresh Apparels Vs SHUBHAM GARG	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13-01-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 543/2025	15/9/25	M/s Suresh Apparels Vs shubham garg	02.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13-01-2026	
			ROOM NO 208	COMMERCIAL	CS COMM 425/2024	07-08-2024	Manish Goyal Vs Dipco Enterprises	18.12.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/27-01-2026	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M/S YORK'S PHARMA & ORS	01.12.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 409/2024	30.07.2024	ARUN GUPTA & SONS VS DEVANSHI LIQUID PRODUCTS	02.12.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 287/2025	05.05.2025	APL APOLLO TUBES LTD VS RAMA RAM	03.12.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 234/2025	17.04.2025	SUNITA JINDAL VS RENTLEASE INTERNATIONAL LLP	05.12.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 601/24	29.11.2024	M/S MANSASLU TECHNOLOGIES INDIA PVT LTD VS M.S PARELLEL GALAXIED PVT LTD	05.12.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 515/2024	01.10.2024	RAHUL VS KAMAL SAPRA	08.12.2025	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 588/2025	09.10.2025	SURENDER BAJAJ VS VISHAL JAIN	09.12.2025	Not Filed	NO	Not Filed	NO	NO		

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42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 419/2025	08.07.2025	CANARA BANK VS TILAK	10.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 172/2024	15.03.2024	MUKESH KUMAR AGARWAL VS PRATEEK JAIN	15.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 495/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAIDAYAL PAPERPS PVT LTD	15.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 613/2025	18.10.2025	STATE BANK OF INDIA VS ANITA	15.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 396/2025	02.07.2025	M/S JYOTI PRINTERS VS M.S. TOP STORY MEDIA PVT TD	17.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY NIGAM	17.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 603/2025	14.10.2025	CENTRAL BANK OF INDIA ARUNESH KRISHNA TRIPATHI	18.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 430/2025	10.07.2025	STATE BANK OF INDIA VIRENDER SINGH TOMAR	19.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 584/2025	06.10.2025	RAHISUDDIN VS ABDUL MANNAN	23.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 361/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS ADIL KUMAR	24.12.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 313/2024	28.05.2024	M/S NAURAS FASHION GUDDIYA NAJMIN	26.12.2025	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/363/2024	SUSHIL KUMAR VS SH. VISSAMSETTY NAGA VENKATA HARI KUMAR	17-12-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-02-2026		
				COMMERCIAL	CS(COMM)/577/2025	FARKHAN SHAIKH VS MOHIT BUDHI RAJA	18/12/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 25-02-2026		
				COMMERCIAL	CS(COMM)/466/2025	B L AGRO INDUSTRIES LIMITED VS ROSIER FOODS PVT. LTD.	19-12-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-02-2026		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-02-2026
				COMMERCIAL	CS(COMM)/83/2024		29-11-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS(Comm.)/372/25	22.05.25	M/s Tex Chem and Coatings Vs. Ashish Jaiswal						10.12.25
					CS(Comm.)/61/25	28.01.25	Union Bank of India Vs. Ashwani Arora						15.12.25
					CS(Comm.)/503/24	20.08.24	Vipul Overseas (P) Ltd. Vs. M/s RDHS Corporation Ltd.						22.12.25
					CS(Comm.)/372/25	22.05.25	M/s Tex Chem and Coatings Vs. Ashish Jaiswal						24.12.25
44	SH.DEVENDER KUMAR JANGALA		406	Civil	308/2024	15-05-2024	Sharad Goel Vs Prg Pharma Pvt Ltd						
					916/22	01-12-2022	DEVANS MODERN BREWERIES LTD Vs KAVITA SHARMA						
					425/19	03-12-19	NEW MANGLAM SALES VS AC NARENDRA						
					600/21	10-11-21	OSWAL CABLE PRODUCTS PVT LTD Vs RISHABH JAIN						
					182/23	14-03-23	JAI GANESH ENTERPRISES PVT. LTD. Vs JAIVEER SINGH						
					265/21	30-03-21	M/S SWITCHER INDIA LLP Vs ABHIJIT SINGH AND ANR						
					177/23	03-08-21	ZAKIR HUSSAIN Vs THE NEW INDIA ASSURANCE CO., LTD.						
					880/23	05-12-23	ABHIJIT SINGH AND ANR. Vs M/S SWITCHER INDIA LLP						
					154/22	03-03-22	MS TARAKARI IMPORT AND EXPORT SAINATH CHAUDHARY Vs						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					584/22	23-07-22	JAGRITI PLASTICS LIMITED Vs KIRTIMAN CEMENTS AND PACKAGING INDUSTRIES LTD.							
					515/22	10-06-22	DIL KUMARI Vs HDFC ERGO GENERAL INSURANCE COMPANY LIMITED THROUGH BRANCH							
					503/22	07-06-22	CROCS INC Vs RAJASTHAN FOOTWEAR AND ORS							
					313/22	07-04-20	M/S DHEERAJ NARAYAN AGRAWAL HUF AND ANR Vs M/S SETH SUNDER LAL JAIN CHARITBALE EYE HOSPITAL SOCIETY AND OPS.							
					254/23	03-04-23	M/S JAI GANESH ENTERPRISES PVT. LTD. Vs AJAY KUMAR							
					265/21	30-03-21	M/S SWITCHER INDIA LLP Vs ABHIJIT SINGH AND ANR							
					969/22	23-12-22	VISHAL PIPES LIMITED Vs OM TRADING COMPANY							
					880/23	05-12-23	ABHIJIT SINGH AND ANR. Vs M/S SWITCHER INDIA LLP							
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 531/2025	09.10.2025	STATE BANK OF INDIA VS SATISH KUMAR	05.12.2025	20.12.2025	20.12.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 532/2025	09.10.2025	STATE BANK OF INDIA VS PUSPA KUMAR CHETRI	05.12.2025	20.12.2025	20.12.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 150/2025	25.03.2025	M/S INEXT GLOBAL LOGISTICS SOLUTIONS PVT LTD VS M/S SINGHAL EXPORTS	08.12.2025	23.12.2025	23.12.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 76/2025	12.02.2025	M/S AERMEC HVAC ENGINEERING CO VS M/S NCUBE PLANNING AND DESIGN PVT LTD	09.12.2025	13.01.2026	13.01.2026	NIL	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		603	COMMERCIAL SUIT	CS COMM 319/2025	05.06.2025	M/S NISHEE INGREDIENTS PVT LTD VS M/S NUTRIWELL LABORATORIES	17.12.2025	21.01.2026	21.01.2026	NIL	NIL	NIL	NIL
		603	COMMERCIAL SUIT	CS COMM 399/2025	26.07.2025	KONARK ENTERPRISES VS LAXMI ELECTRONIC SYSTEM TRADING AND ANR	17.12.2025	03.01.2026	03.01.2026	NIL	NIL	NIL	NIL
		603	COMMERCIAL EXECUTION	CS COMM 526/2025	08.10.2025	STATE BANK OF INDIA VS SHRI SUNDER KUMAR	22.12.2025	06.01.2026	06.01.2026	NIL	NIL	NIL	NIL
		603	COMMERCIAL EXECUTION	CS COMM 305/2025	30.05.2025	CANARA BANK VS SUBHANG	23.12.2025	23.01.2026	23.01.2026	NIL	NIL	NIL	NIL
		603	COMMERCIAL EXECUTION	CS COMM 572/2025	30.10.2025	BANK OF BARODA VS ABHINAV SEMWAL	24.12.2025	27.01.2026	27.01.2026	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	Commercial Suit	COUNTER CLAIM-24/2024	09-07-2024	PAWAN KUMAR VS AXIOM TOURS AND TRAVELS	CONNECTED MATTER WITH CS COMM 20/04/2025		...	...	...		...
		613	Commercial Suit	CS (COMM)/70/24	07-02-2024	AXIOM TOURS AND TRAVELS VS PAWAN KUMAR	10-12-2025	PE- 05.01.2026 TO 31-01-2026 DE- 07.02.2026 TO 22.02.26 Final Arguments – 27.02.2026	...	...	...		...
		613	Commercial Suit	CS (COMM)/370/22	18-07-2022	M/S AVANT CAREER PVT. LTD. VS M/S ACCE GLOBAL SOFTWARE PVT. LTD.	08-12-2025	PE- 12.01.2026, 13-01-2026 DE- 20.01.2026 TO 21.01.26 Final Arguments – 27.01.2026	...	...	...		...
		613	Commercial Suit	CS (COMM)/398/25	26-07-2025	M/S ALCHEMIE COMMERCE PVT LTD. VS VINOD GUPTA	12-12-2025	PE- 30.01-2026 DE- 07.02.2026 Final Arguments – 16.02.2026	...	...	...		...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 473/2024	24.09.2024	WINNER AWARDS AND TROPHIES Vs BALAJI PLYWOOD	05.12.2025	PE-13.01.2026, DE-23.01.2026, FINAL ARG- 09.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	COUNTER CLAIM 23/2025	01.07.2025	BALAJI PLYWOOD Vs. WINNER AWARDS AND TROPHIES	05.12.2025	PE-13.01.2026, DE-23.01.2026, FINAL ARG- 09.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 51/2025	30.01.2025	Indian Overseas Bank Vs. Arjun Dhawan	05.12.2025	PE-15.01.2026, DE-29.01.2026, FINAL ARG. -11.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 367/2025	11.07.2025	Anil Kumar Vs. Niles Saxena	10.12.2025	PE-28.01.2026, DE-29.01.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 499/2024	04.10.2024	Prabhat Maheshwari Vs. Kamaladitya Construction	11.12.2025	PE-19.01.2026, DE-28.01.2026	NIL	NIL	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		614	Commercial Suit	CS(COMM) 04/2023	02.01.2023	Pawan Chauhan Vs Asian Construction Company	13.12.2025	PE-23.01.2026, DE-02.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 220/2023	02.05.2025	MNG Overseas Pvt Ltd Vs. Tirupati Bamboo Products LLP	13.12.2025	PE-27.01.2026, DE-09.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 166/2024	21.03.2024	Shree Shyam Corporate Vs. Turbo Megha Airways	18.12.2025	PE-18.02.2026, DE-09.03.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 331/2025	01.07.2025	OM PRAKASH ANTRIKSH INFRA TECH PVT LTD	17.12.2025	PE-09.01.2026, DE-16.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 657/2024	21.12.2024	Airvak Blowers Vs. Qualicom Solutions	23.12.2025	PE-21.01.2026, DE-02.02.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 511/2022	18.10.2022	Akhilesh Kumar Gupta Vs. Sarnam Singh	24.12.2025	PE- 12.01.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 553/2024	16.11.2024	SITA DEVI BEDI Vs. GANESH JEE	26.12.2025	PE-12.01.2026, DE-27.01.2026	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM) 230/2025	09.05.2025	BALBIR DOGRA VS PARVEEN KUMAR	01.12.2025	07.01.2026	07.01.2026	-	-	-	-
			509	CS(COMM) 303/2025	30.05.2025	PARVEEN KUMAR VS BALBIR SINGH ALIAS BALBIR DOGRA	01.12.2025	07.01.2026	07.01.2026	-	-	-	-
			509	CS(COMM) 236/2025	13.05.2025	PUNJAB NATIONAL BANK VS MADHU	04.12.2025	20.01.2026	20.12.2026	-	-	-	-
			509	CS(COMM) 668/2024	24.12.2024	BANK OF BARODA VS PRITAM SINGH	09.12.2025	03.02.2026	03.02.2026	-	-	-	-
			509	CS(COMM) 401/2024	16.08.2024	S S SEEPAGE SOLUTIONS PVT. LTD. VS G S DEVELOPERS AND CONTRACTORS PVT. LTD.	11.12.2025	20.01.2026	20.01.2026	-	-	-	-
			509	CS(COMM) 530/2024	14.10.2024	CONSISTANT WATERPROOFING COMPANY VS G S DEVELOPERS AND CONTRACTORS PVT. LTD.	11.12.2025	20.01.2026	20.01.2026	-	-	-	-